

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 47 of 2011 In
IA-73 of 2010

Dated : 18th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

ISA Power Private LimitedRespondent(s)

Counsel for the Appellant(s): Mr. K. Gopal Choudhary with
Mr. A. Bhatnagar (Rep.)

ORDER

Admit. Issue notice to the Respondents returnable on
04.07.2011. Dasti service is permitted.

Post the matter on **04.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS